

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2504

ANSWERED ON:07.12.2012

CASH FOR SUBSIDIES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dhanaplan Shri K. P.;Dharmshi Shri Babar Gajanan;Panda Shri Baijayant;Pratap Narayanrao Shri Sonawane;Singh Shri Rakesh;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of FINANCE be pleased to state:

- (a) the details of the items on which the Government proposes to transfer cash directly to the bank accounts of the beneficiaries;
- (b) whether any specific deadline has been set for implementation of the scheme/plan to directly transfer cash for subsidies to the poor;
- (c) if so, the details thereof;
- (d) the details of the consultation held by the Government to address the issues faced by the States in this regard; and
- (e) the measures taken or proposed to be taken to ensure hassle free transfer of cash to the beneficiaries?

Answer

SHRI NAMO NARAIN MEENA Minister of State in Ministry of Finance

(a) To (e) Certain Government schemes for grant of benefits inter-atia Scholarship, Pension, benefits to Women and Transfer of Subsidies have been identified for transfer of cash directly to the bank accounts of the beneficiaries. These schemes are to be implemented in a phased manner, starting with 43 identified districts with effect from 01.01.2013. The concerned Central Ministries have set up Implementation Committees on Direct Cash Transfer for sorting out the issues of hassle free transfer of cash to the beneficiaries with due consultation with State Governments.